

ENGINES FOR HF-24 PLANES

*100. SHRI M. P. BHARGAVA :
Will the Minister of DEFENCE be
pleased to state :

(a) whether it is a fact that second
hand engines are being purchased
from Canada for our HF-24 planes ;

(b) if so, whether these engines have
been technically tested ; and

(c) whether new engines are not
available for these planes ?

THE MINISTER OF STATE
(DEFENCE PRODUCTION) IN THE
MINISTRY OF DEFENCE (SHRI
L. N. MISHRA) : (a) No, Sir.

(b) Does not arise.

(c) Engines for HF-24 Mk-I aircraft
are being manufactured at H.A.L.

SEMINAR ON RACIAL DISCRIMINATION
HELD AT NEW DELHI

*101. SHRI GANESHI LAL CHAU-
DHARY :

SHRI B. K. GAIKWAD :

Will the PRIME MINISTER be
pleased to state :

(a) whether it is a fact that seminar
on racial discrimination was held in
New Delhi during the month of August,
1968 under the auspices of the United
Nations ;

(b) if so, what are the names of
the countries who participated in the
seminar ;

(c) the names of the Indian experts
who were invited to the Seminar ; and

(d) whether a copy of the proceed-
ings of the seminar would be placed
on the Table of the House ?

THE MINISTER OF STATE IN
THE MINISTRY OF EXTERNAL
AFFAIRS (SHRI B. R. BHAGAT) :
(a) Yes, Sir.

(b) and (c) A statement is placed
on the Table of the House.

(d) The report of the Seminar has
not so far been issued by the United
Nations Secretariat. A copy of the
report will be laid on the Table of the
House when received.

STATEMENT

*Names of the countries which partici-
pated in the Seminar*

1. Afghanistan
2. Belgium
3. Canada
4. Ceylon
5. Czechoslovakia
6. France
7. Guyana
8. India
9. Iran
10. Ivory Coast
11. Kenya
12. Malaysia
13. Malta
14. Mexico
15. Norway
16. Peru
17. Sierra Leone
18. Sudan
19. Turkey
20. U.S.S.R.
21. United Kingdom of Great
Britain and Northern Ireland.
22. United Republic of Tanzania
23. U.S.A.
24. Yugoslavia

*Names of the Indian experts who parti-
cipated in the Seminar*

Chief Participant

Dr. A. Krishnaswami,
Advocate, Supreme Court.

Participants

Dr. M. N. Srinivas, Head of Deptt.
of Sociology, University of Delhi.

Professor B. N. Varma,
Head of Deptt. of African Studies,
University of Delhi.

Shri Eric Gonsalves,

Director,
Ministry of External Affairs.

Shri S. Shahabuddin,

Deputy Secretary,

U. N. Division,

Ministry of External Affairs.

Alternate Participants

Shri G. K. Arora,
Deputy Secretary,
Ministry of Home Affairs.

Shri S. K. Das,
Under Secretary,
U. N. Division,
Ministry of External Affairs.

Shri P. K. Kartha,
Asstt. Legal Adviser,
Ministry of External Affairs.

CLAIMS OF BURMA REPATRIATES

*102. SHRI N. PATRA :

SHRI M. PURKAYASHTA :

SHRI T. V. ANANDAN :

SHRI N. R. MUNISWAMY :

Will the PRIME MINISTER be pleased to state :

(a) the number of cases in which claims have been preferred by the Burma repatriates before the Government of Burma for their properties left behind in Burma and the total amount thereof;

(b) in how many cases the claims have been settled and the total amount paid ; and

(c) how long will it take to dispose of the remaining claims ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) :

(a) to (c) Precise data regarding the claims of Indian nationals in Burma have not yet been compiled, but the number of cases involved is about 2,000. The Government of Burma have appointed a Committee to go into the question. The Committee has not completed its work but we have been assured that they are actively pursuing the matter.

सैनिक कर्मचारियों के वेतनमान

*103 श्री सूरज प्रसाद : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) सैनिक कर्मचारियों के वेतनमान अन्तिम बार कब संशोधित किये गये थे ; और

2—47 R.S.68

(ख) क्या सरकार सैनिकों को केन्द्रीय सरकारी कर्मचारियों के समान वेतन तथा भत्ते देने का विचार रखती है ?

†[PAY SCALES OF ARMY PERSONNEL

*103. SHRI SURAJ PRASAD : Will the Minister of DEFENCE be pleased to state :

(a) when the pay scales of Army Personnel were revised last ; and

(b) whether Government propose to give pay and allowances to the soldiers as are admissible to the Central Government employees ?]

रक्षा मंत्री (सरदार स्वर्ण सिंह) : (क) फौजी अफसरों के वेतनमानों को पहली अप्रैल 1960 से और अफसर पद से नीचे के फौजी कर्मियों के वेतनमानों को पहली जुलाई 1959 से संशोधित किया गया था ।

(ख) फौजी अफसरों के वेतनमान सामान्य रूप से केन्द्रीय सरकार में उनके समकक्ष पद के सिविलियन अफसरों के वेतनमानों के अनुरूप ही होते हैं । मेवा की शर्तों के अनुसार जवानों को मिलने वाला वेतन, भत्ता और नकद या अन्य रूप से मिलने वाली रियायतों को अगर इकट्ठा जोड़ दिया जाय तो वह राशि केन्द्रीय सरकार में समकक्ष पद के सिविलियन कर्मचारियों को मिलने वाले कुल वेतन से कम नहीं पड़ती ।

‡[THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH) : (a) The pay scales of Service Officers were revised with effect from 1st April 1960 and of Service personnel below officer rank were revised with effect from 1st July 1959.

(b) The pay scales of officers correspond generally to the pay scales of comparable civil officers of the Central Government. Pay, allowances and concessions received free or in kind as a condition of service by other ranks, taken together, are not less than the emoluments of civil employees of Central Government of a comparable kind.]

†[] English translation.